

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 30<sup>th</sup> January, 2025*

**No.HC.VII-08/2024/709/A.** Shri Sanjeev Kumar Sharma, Special Judge, CBI & NIA, Assam, Guwahati is transferred and posted as District & Sessions Judge, Kamrup (Metro), Guwahati vice Shri Raktim Duarah transferred.

Shri Sharma will hand over charge of his Court and Office to the Special Judge, CBI, Assam, Additional Court No.2, Guwahati and proceed to join his new assignment immediately.

**No.HC.VII-08/2024/710/A.** Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Raktim Duarah, an Officer in Grade I of Assam Judicial Services presently posted as District & Sessions Judge, Kamrup (Metro), Guwahati as Registrar General, in the Principal Seat of the Gauhati High Court, Guwahati in the Grade pay and other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri Sunil Kumar Poddar transferred.

Shri Duarah will hand over charge of his Court and Office to the Additional District & Sessions Judge, Kamrup(M) No.1, Guwahati and proceed to join his new assignment immediately.

**No.HC.VII-08/2024/711/A.** Shri Sunil Kumar Poddar, Registrar General, Gauhati High Court, Guwahati is transferred and posted as Special Judge, CBI, Assam, Additional Court No.1, Guwahati vice Shri Utpal Rajkhowa transferred.

Shri Poddar will hand over charge of his office to the Registrar (Vigilance), Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

**No.HC.VII-08/2024/712/A.** Shri Utpal Rajkhowa, Special Judge, CBI, Assam, Additional Court No.1, Guwahati is transferred and posted as Presiding Officer, STAT and Member, MACT No.1, Kamrup (Metro), Guwahati vice Shri Darak Ullah already retired on attaining the age of superannuation.

Shri Rajkhowa will hand over charge of his Office and Court to the Special Judge, CBI, Assam, Additional Court No.2, Guwahati and proceed to join his new assignment immediately.

**This Notification will come into effect from the date of handing over of charge by Shri Sunil Kumar Poddar.**

By order  
Sd/-C. B. Gogoi  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-08/2024/713-733 /A

Dated 30.01.2025

Copy to:-

1. The L.R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District & Session Judge, \_\_\_\_\_
4. The Principal Judge, Family Court No. I, II and III Kamrup, Guwahati/Cachar/Silchar/Barpeta/Dhubri/ Nalbari
5. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
7. The Special Judge, Assam, Guwahati.
8. The Special Judge, CBI & NIA, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Additional Court No.2, Guwahati.
10. The Presiding Officer, STAT and Member, MACT No.1, 2 & 3 Kamrup (M), Guwahati/Dhubri/ Nagaon/  
Nalbari/Barpeta/Silchar/Sonitpur, Tezpur/ Goalpara/Kamrup, Amingaon
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. Shri Sanjeev Kumar Sharma, Special Judge, CBI & NIA, Assam, Guwahati.
14. Shri Raktim Duarah, District and Sessions Judge, Kamrup (Metro), Guwahati.
15. Shri Sunil Kumar Poddar, Registrar General, Gauhati High Court, Guwahati.
16. Shri Utpal Rajkhowa, Special Judge, CBI, Assam, Additional Court No.1, Guwahati.
17. The Private Secretary to Hon'ble Mr./Mrs Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
19. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
20. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
21. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

***( The names of the above Officers are not necessarily in order of Seniority )***

  
30/1/2025  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**